[31 July, 2006] RAJYA SABHA Statement

List of projects	under constru	ction but run	ning behind	d schedule.

Name of the Project	MW	
Thermal		
State Sector		
Dhovaran CCPP ExtnST, Gujarat	40	
Parichha TPS Extn. U-4	210	
Kutch Lignite Extn., U-4, Gujarat	75	
Private Sector		
Gautami CCPP, GT+STA.P	464	
Konaseema CCPP GT+ST A.P	445	
Hydro		
Central		
Sewa II, NHPC, J&K	120	
Koteshwar, THDC, Uttaranchal	400	
Omkareshwar, NHDC, M.P.	520	
Teesta Low Dam III, NHPC, West Bengal	132	
State Sector		
Baglihar HEP, J&K	450	
Jurala Priyadarshini, A.P	39	

Implementation of power reforms

- 662. SHRI SYED AZEEZ PASHA: Will the Minister of POWER be pleased to state:
- (a) the States/UTs which have implemented power reforms as per the Electricity Act and the attitude of other States regarding the implementation of power sector reforms;
 - (b) whether Government have made any review of the outcome of

the implementation of power sector reforms as promised in the Common Minimum Programme of the UPA Government;

- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): (a) The Electricity Act, 2003 has put in place a liberal and progressive legal framework. Generation has been delicensed. Transmission, Distribution and Trading of clericity are licensed activities. Licence for these activities is to be granted and regulated by the Electricity Regulatory Commissions. All the States except Arunachal Pradesh and Nagaland, have constituted State Electricity Regulatory Commissions.

- (b) Yes, Sir.
- (c) and (d) Consequent to review of the Electricity Act, 2003, the Electricity (Amendment) Bill, 2003 has been introduced in the Lok Sabha.

Central Government has also awarded a study to the Indian Institute of Public Administration (IIPA) on the impact of reorganization of State Electricity Boards.

Purchase of power from Bhutan

- 663. SHRI TARIQ ANWAR: Will the Minister of POWER be pleased to state:
- (a) whether it is a fact that Power Trading Corporation is all set to buy power from 1020 MW Tata Hydel Project in Bhutan,
 - (b) if so, the details thereof;
 - (c) how much time it will take to commence power supply;
- (d) whether it is also a fact that prices fixed by the Bhutan counterpart is less than the price of domestic companies; and
- (e) if so, the steps Government are taking to start new big hydel power projects'

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) Yes, Sir.